

and selected. Thereafter, they will be taken up for detailed scrutiny and investigation. It is not in the public interest to disclose the names of such trades and industries.

सीमाशुल्क के भुगतान के बिना वस्तुओं का आयात और निर्यात

1454. श्री तारिक अनवर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि कुछ व्यापारी सीमाशुल्क अधिकारियों के साथ साठ-गांठ करके सीमाशुल्क का भुगतान किये बिना वस्तुओं का आयात और निर्यात करते हैं तथा बिना नोट करवाये देश में विदेशी मुद्रा लाते हैं तथा इसे देश से बाहर ले जाते हैं;

(ख) यदि हां, तो इस मामले में सरकार क्या कार्यवाही कर रही है; और

(ग) यदि नहीं, तो इस मामले में सही स्थिति को जानने के लिए सरकार का क्या कार्यवाही करने का विचार है?

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बरोट) : (क) सीमाशुल्क अधिकारियों के साथ साठ-गांठ, सीमाशुल्क की चोरी, विदेशी मुद्रा विनियमन अधिनियम के उल्लंघन के मामलों का समय-समय पर पता लगता ही है और उन पर संगत कानूनों के अधीन कार्यवाही भी की जाती है। परन्तु हाल ही में सरकार की जानकारी में ऐसे कोई मामले नहीं आए हैं जिनमें किसी व्यापारी ने सीमाशुल्क अधिकारियों के साथ साठ-गांठ करके माल का, उस पर लगने योग्य सीमाशुल्क अदायगी किये बिना, आयात अथवा निर्यात किया हो तथा बिना नोट करवाये विदेशी मुद्रा देश में लाया हो और देश से बाहर भी ले गया हो।

(ख) प्रश्न के भाग (क) के उत्तर को देखते हुए यह प्रश्न नहीं उठता है।

(ग) सीमाशुल्क हवाई अड्डों और सीमाशुल्क समुद्रपत्तनों दोनों पर ही कड़ी निगरानी रखी जाती है जिससे सीमाशुल्क अधिकारियों के साथ साठ-गांठ करके अथवा उसके बिना

आयात और निर्यात के धोखा-धड़ी-पूर्ण मामलों का पता लगाया जा सके। प्रश्न के भाग (क) के संदर्भ में यदि ऐसे कोई विशिष्ट मामले हुए हों, तो कानूनसम्मत उचित कार्यवाही हेतु ऐसे मामले सरकार के ध्यान में लाए जाने पर, उनकी और जांच की जा सकती है।

Minerals in Bastar

1455. SHRI ARVIND NETAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the District Bastar is very rich in minerals and apart from the Bailadila iron ore mines, there is another extensive deposit, south of Bhilai near Rowghat, with reserve of nearly 720 million tons and also of as rich a quality as Bailadila; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF COMMERCE, & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. The estimate of the Rowghat Iron Ore Deposit is 830 million tonnes. The iron content of this deposit is generally comparable to that of the Bailadila reserves. Because of the proximity of the Rowghat Deposit to the Bhilai Steel Plant, this can be considered as a possible source to meet the iron ore requirement for long-term needs of the Bhilai Steel Plant.

Export Duty on Turmeric

1456. SHRI G. NARSIMHA REDDY: Will the Minister of FINANCE be pleased to state:

(a) from what date the export duty was levied on turmeric and what is the total earning;

(b) whether Government are aware of the fact that after levying of the export duty the market price has been very much reduced as a result of which the agriculturists are directly affected;

(c) whether he is also aware that the present market rate of turmeric is not economical to grow thereby resulting into agriculturists not growing and scarcity being created; and

(d) whether he proposes to remove the export duty so that turmeric growers of this country can grow turmeric this year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The export duty on turmeric was levied with effect from 20th January, 1979. The revenue earnings from this levy have been as follows:—

Period	Rs. Lakhs
1978-79 (upto March, 79)	62
1979-80 (Provisional)	532
1980-81 (Budget Estimate)	700

(b) and (c). It is correct that the prices of turmeric have fallen. This is mainly due to the increase in production which was 146.8 thousand tonnes in 1978-79 as compared with 126.3 thousand tonnes in 1977-78. Despite the export duty, exports of turmeric amounted to over 18,800 tonnes upto December, 1979 as against a target of 11,000 tonnes for the whole of 1979-80. For improving the prices realised by the growers, other methods may have to be employed, such as purchases by official or co-operative agency at a remunerative price.

(d) The effects of the export duty on turmeric are being kept under constant review.

मध्य प्रदेश में ऐतिहासिक महत्व के स्थानों का सौंदर्यीकरण

1457. श्री एन. के. शंजवलकर: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में ऐतिहासिक महत्व के स्थानों को और अधिक सुन्दर और आकर्षक

बनाने के लिए गत तीन वर्षों के दौरान की गई कार्यवाही का ब्यौरा क्या है ; और

(ख) उन स्थानों के नाम क्या हैं जो अभी तक उपेक्षित हैं?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्द्रलाल चन्द्राकर) : (क) पिछले तीन वर्षों के दौरान केन्द्रीय सेक्टर के अन्तर्गत मध्य प्रदेश में ऐतिहासिक महत्व के स्थानों को अधिक सुन्दर और आकर्षक बनाने के लिए कोई उपाय नहीं किये गये । तथापि राज्य सरकार ने खजुराहो के सम्बन्ध में, इस पर्यटक केन्द्र पर सुविधाओं के विकास को विनियमित करने की दृष्टि से एक महा योजना (भूमि-प्रयोग योजना) तैयार की है । इस महा योजना (भूमि-प्रयोग योजना) में पर्यावरण संबंधी सुधार हेतु किए जाने वाले उपाय भी शामिल हैं ।

(ख) प्रश्न नहीं उठता ।

Price rise in Cotton and Staple Yarn

1458. SHRI ZAINUL BASHER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that the prices of cotton and staple yarn are increasing day by day, resulting in large number of unemployed among the weavers in U.P.;

(b) if so, what steps have been taken to check the prices and bring them back to the level of 1977; and

(c) what other steps are being proposed by Government for the fair distribution of yarn to the weavers?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Prices of cotton and staple yarn have risen to some extent mainly due to fall in production following severe power cuts imposed on the spinning mills.

(b) and (c). Some of the important steps taken to check the prices and to ensure fair distribution of yarn to the weavers are—